GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 4035 TO BE ANSWERED ON 18.08.2025

PROMOTION OF ESIC FACILITIES

4035. SHRI DULU MAHATO: DR. NISHIKANT DUBEY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has taken any measures to promote the registration of employees and employers under the ESIC and if so, the details thereof;
- (b) the details of the steps taken by the Government to improve the healthcare access for ESI beneficiaries;
- (c)the details of the steps taken by the Government to address the dispute resolution for the ESI beneficiaries;
- (d)whether the Government has undertaken any initiatives to upgrade or expand ESI facilities across the country and if so, the details thereof;
- (e)whether the Government provides reservation in admission to medical seats in ESIC medical colleges for the children of Insured Persons (IPs) registered with ESIC and if so, the details thereof; and
- (f)whether the number of employees and establishments including medical colleges registered with ESIC increased during the last ten years and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (f): In order to provide good quality medical services to its beneficiaries, Employees State Insurance Corporation (ESIC) has been continuously taking steps to upgrade and expand ESI facilities. Some of the measures taken are: enhancement of bed strength, procurement of advanced medical equipment, establishing the intensive care unit (ICU) / high dependency unit (HDU) facilities as per ESIC guidelines, establishing new hospitals, upgradation of user-friendly app for OPD appointments in order to streamline registration, reduce waiting time, and enhance patient convenience etc.

The major steps taken by ESIC to simplify the access of healthcare for ESI beneficiaries are as under:

- i) Collaboration with Ayushmaan Bharat-Pradhan Mantri Jan Arogya Yojna (PMJAY) to provide secondary and tertiary care medical services to ESI beneficiaries through PMJAY empanelled hospitals at places where ESI medical services are not adequately available.
- ii) Enhancement of rates of benefits for Permanent Disablement Benefit (PDB) / Dependents' Benefits (DB) Beneficiaries.
- iii) Aadhar based authentication of Insured Persons & their family members on voluntary basis has been adopted for providing social security benefits, including medical and cash benefits to beneficiaries.
- iv) For providing hassle free services to Insured Persons (IPs) / Insured Women (IW), an online portal / facility has been started for submission of cash benefits claims under ESI scheme.

ESIC has launched a scheme viz. Scheme for Promotion of the Registration of the Employers and Employees (SPREE) during 1st July, 2025 to 31st December, 2025 to enhance the coverage of uncovered employers and employees. ESI Corporation has also approved an Amnesty Scheme 2025, one-time dispute resolution window from 1st October 2025 to 30th September 2026 with a view to reduce the litigation and to promote compliance under the ESI Act, 1948.

During 2014-15 to 2023-24, the number of medical colleges have increased from four to eight. The reservation for the wards of Insured Persons is determined by the respective State Government / State Directorate of Medical Education. The number of employees and establishments registered with ESIC during 2014-15 to 2023-24 are as under:

Year	Number of Employees	Number of Total Employers
2014-15	1,79,54,970	7,23,756
2015-16	1,89,21,250	7,83,786
2016-17	2,93,21,060	8,98,138
2017-18	3,11,18,680	10,33,730
2018-19	3,14,01,920	12,11,174
2019-20	3,09,66,930	12,36,565
2020-21	2,46,72,150	14,82,125
2021-22	2,78,62,710	15,94,083
2022-23	3,05,42,660	20,83,340
2023-24	3,14,87,120	22,23,808
